

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

RAJYA SABHA

**UNSTARRED QUESTION No. 2938
TO BE ANSWERED ON 22.03.2021**

ENACTMENT OF LAW TO SAVE NEWSPAPER INDUSTRY FROM TECH GIANTS

2938. SHRI SUSHIL KUMAR MODI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether it is a fact that Indian Newspaper industry has asked Google to compensate newspapers for using their content and pass on a certain percentage of advertisements revenue earned on these content to publisher;**
- (b) whether it is also a fact that Australia has passed a law making Facebook, and Google pay local publishers for news content they generate and which is used by technology Giant to earn revenue; and**
- (c) if not, whether Government will consider to enact a law on the lines of Australian law to protect news industry in India?**

ANSWER

**MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER
OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
{SHRI PRAKASH JAVADEKAR}**

(a): According to media reports, news publishers, etc. have requested Google to pay to newspapers and for having a level playing field between global tech companies and traditional media/news organizations.

(b): It is informed that the Australian Parliament had in February 2021 enacted a law, called the News Media and Digital Platform Mandatory Bargaining Code, requiring global digital companies to pay for local news contents.

(c): Presently there is no such proposal for enactment of a law by the Government in this regard.
